

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 10th January, 2023

NO.HC.VII-84/2020/485/A ### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate all the District and Sessions Judges and Chief Judicial Magistrates of Assam to attend "Sensitization Programme" on the topic "Role and Functions of DDOs" to be held on **28-01-2023** at Judicial Academy, Assam from **10.30 a.m. to 3.30 p.m.**

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-84/2020/486-496/A

Dated: 10-01-2023

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara, Mankachar / West Karbi Anglong

(He/ She is requested to inform all the nominated Judicial Officers under his/her control to attend the Training accordingly).

6. The Chief Judicial Magistrate,

Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara, Mankachar / West Karbi Anglong

(He/ She is requested to inform all the nominated Judicial Officers under his/her control to attend the Training accordingly).

7. The nominated Judicial Officers,

a. The nominated Judicial Officers are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at ja@assam.gov.in on or before **23.01.2023** to enable the Academy to arrange for accommodation at **NEJOTI, Ulubari**.

Name & Designation	Date of arrival	Accommodation required (Yes/No)	Mobile Number (WhatsApp)

b. Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.

c. The nominated officers are to arrange for accommodation and food for the Driver and PSO accompanying them, if any.

d. **Academy will provide accommodation for the Judicial Officers except the following district i.e. Kamrup (M), Kamrup, Nalbari, Bajali, Barpeta, Baksa, Darrang, Morigaion, Nagaon.**

8. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

9. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
10. The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati.
11. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapan
10.01.23
REGISTRAR (JUDICIAL)